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O.A.No. 697/06

ORDER DATED: 10.10.2006

Mr. B.P.Yadav appears for the Applicant and requests for interim order, which he subsequently withdrew.

It has been pointed out that the representation of Smt. Gasya Punni dated 18.12.2001 addressed to General Manager, S.E.Rlys. is still pending. Ld. Counsel for the Applicant claims that no orders have been communicated to the Applicant.

Heard Mr. S.K.Ojha, Ld. Standing Counsel for the Railways; on whom a copy of this O.A. has already been served.

It is open to the Applicant to approach General Manager, E.C.Rlys.,Bhubaneswar for finalization of the family pension and if such representation is preferred before the General Manager accompanied by necessary documents, the latter should dispose of the same within a period of three months from the date of receipt of this order.

The O.A. is disposed of accordingly.

Send copies of this order, along with copies of the O.A., to the Respondents and free copies of this order be given to the Ld. Counsels for both the parties.

  
MEMBER (ADMN.)